

overwhelming majority of Delhi University teachers still have no housing facilities.

The professional colleges of the University of Delhi continue to be outside the purview of Ordinance XII. The promotion scheme of January 1983 agreement was for all teachers of Delhi University. However, the teachers of the professional colleges have been kept out of the ambit of this promotion scheme.

The University authorities have not only failed to implement the interim report of the Working Group on Democratisation but have consigned the Working Group itself to cold storage and attacked these limited democratic rights by imposing a restriction of two terms on elected teacher representatives in AC and EC.

As a result of the strike, studies of 1.5 lakhs of students have seriously been affected. I request the Government to immediately intervene in the matter and take steps for just and fair settlement of this dispute.

PROF. N.G. RANGA : They are setting a very bad example by going on this strike.

SHRI BASUDEB ACHARIA : Why is the agreement not being implemented ?

SHRIMATI GEETA MUKHERJEE : Why are the teachers forced to go on strike ?

SHRI S. JAIPAL REDDY : The Minister is maintaining pin-drop silence.

MR. DEPUTY SPEAKER : He will answer it afterwards.

(viii) Need to provide drinking water and irrigational facilities to the people of Barmer, Jaisalmer, and Jodhpur districts of Rajasthan

SHRI VIRDHI CHANDER JAIN (Barmer) : Mr. Deputy Speaker, Sir, about 22 thousand villages in Rajasthan

were declared problem villages due to drinking water crisis there. The problem of drinking water in many villages has been solved. But in the Thar desert where thousands of hamlets are spread over an area of 25 sq. km. to 250 sq. km., there is no source of water or where water is available it is in very little quantity or the water is saline. Where there are tubewells, drinking water from it can be provided to a few villages only. The only permanent solution is to solve the drinking water problem from Rajasthan canal or the Indira Gandhi Canal.

The scheme for providing water through lift canals to some villages of Churu district and urban areas of Jodhpur district has been included in the Seventh Five Year Plan.

The Lilwa Branch i.e. Sagarmal Gopa Branch, which passes through Mohanagarh, Ramgarh, G'hat road flow canal, Pokhran, and the Barmer life canal have not been included in the Seventh Five Year Plan.

The areas coming under flow and lift canals and which fall in Thar desert are severely affected due to water crisis.

Therefore, the Central Government is requested to include Lilwa Branch i.e., Sagarmal Gopa Branch, Pokhran lift canal and Barmer lift canal in the Seventh Five Year Plan so that work on irrigation, forest development and drinking water programmes can be undertaken. In this way the villages of Barmer, Jaisalmer districts and villages of Shergarh tehsil of Jodhpur district can be benefited. The first and foremost task is to provide drinking water in those areas.

12.18 hrs.

MOTION RE : 'CHALLENGE OF EDUCATION—A POLICY PERSPECTIVE'—(Contd.)

MR. DEPUTY SPEAKER : Shri